

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s. Apollo Polyvinyl Pvt Ltd**
PETITION NUMBER : **CP(IB)/226/CHE/2022**
APPLICATION NUMBER : **a) IA(IBC)/2022(CHE)/2023
b) IA(IBC)/517/(CHE)/2024
c) IA(IBC)/170(CHE)/2024
d) IA/IBC/2110/2023**

ORDER

Ld. Counsel Mr.Varun Srinivasan for M/s. Canara Bank. Ld. Counsel Mr. Pranava Charan for the RP. Ld. Counsel Mr.M.L.Ganesh for the SBI. Ld. Counsel Mr. Taran Kumar for the Respondents in item no.205(c). Ld. Counsel Ms. Manjula Devi for R1 and R4 in item no.205(b). Ld. Counsel Ms.Anuradha Balaji for the Applicant in item no.205(d).

205. a. IA(IBC)/2022(CHE)/2023 IN CP(IB)/226/CHE/2022

Rejoinder for reply of R2 has been e-filed.

Let the pleadings be complete.

List the application on **20.06.2024** for hearing.

205.b. IA(IBC)/517/(CHE)/2024 IN CP(IB)/226/CHE/2022

Ld. Counsel Ms. Manjula Devi for R1 and R4. None for other Respondents.

Last opportunity is given to other Respondents to file reply within 2 weeks.

Let the pleadings be complete.

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List the application on **20.06.2024** for hearing.

205.c. IA(IBC)/170(CHE)/2024 IN CP(IB)/226/CHE/2022

205.d. IA/IBC/2110/2023 IN CP(IB)/226/CHE/2022

Let the pleadings be complete.

List the applications on **20.06.2024** for hearing.

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)